

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.88

Dated Guwahati, 24th July, 2023

In supersession of previous orders Hon'ble the Chief Justice has been pleased to direct that if any Hon'ble Judge or Judges of a Bench is/ are no longer attached to this High Court on account of Elevation, Transfer, Superannuation or owing to any other cause, all 'Part Heard', 'Tied up', 'Assigned' and 'Before' matters including Review Petitions and modifications/correction applications, would be deemed to be released from such Bench and be listed before:

- i) In case of Single Bench matters, before the regular Bench as per roster;
- ii) In case of Division Bench matters, wherein both the Judges are no longer attached to this High Court, before the regular Bench as per roster;
- iii) In case of Division Bench matters, wherein one Judge is still attached to this High Court, before the Division Bench (if available) comprising of such one Judge, otherwise before a Division Bench as constituted by Hon'ble the Chief Justice.

This notification will come into force with immediate effect.

By Order,
Sd/-

Aparna Ajitsaria

REGISTRAR GENERAL

Memo No. HC. III-07/2015/3933-3952/G

Dated 24.07.2023

Copy to:

1. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
2. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.

12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati..
13. The P.S. to Hon'ble Mrs./Mr. Justice _____, Gauhati High Court, Guwahati
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
15. The Court Manager, Gauhati High Court, Guwahati.
16. The A.O. (Judicial), Filing Section, Gauhati High Court, Guwahati.
17. The A.O. (Judicial), _____, Gauhati High Court, Guwahati.
18. The Court Master(s), Gauhati High Court, Guwahati
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

AA 24.7.23

REGISTRAR GENERAL

Dutta
24/7/23